### PART-V

### NOTIFICATION

Dated Kohima, 25th April, 2023.

No.LAW/ACT/23-16/2022:: The Nagaland Appropriation (No.1) Act,2023 (Act No.1 of 2023) duly assented by the Hon'ble Governor of Nagaland on 01.04.2023 is published herewith for general information.

# Sd/-WEKO-Ü MERO

Deputy Legal Remembrancer & Deputy Secretary to the Govt. of Nagaland.

### An Act

To authorise payment and appropriation of certain sums from and out of the Consolidated Fund of the State of Nagaland to the services of the year ending on the thirty first day of March, 2023.

It is hereby enacted in the Seventy Fourth year of the Republic of India as follows.

### Short Title and Commencement

1. This Act may be called the Nagaland Appropriation (No. 1) Act, 2023.

Withdrawal of ₹ 1852,98,80,000/(Rupees one thousand eight hundred fifty two crore ninety eight lakh eighty thousand only) from and out of the Consolidated Fund of the State of Nagaland for Financial Year 2022-23.

2. From and out of the Consolidated Fund of the State of Nagaland there may be paid and applied further sums not exceeding those specified in column (5) of the Schedule amounting in the aggregate to the sum of ₹ 1852,98,80,000/-(Rupees one thousand eight hundred fifty two crore ninety eight lakh eighty thousand only) towards defraying the several charges which will come in course of payment during the year ending on the thirty first day of March, 2023 in respect of services specified in column (1) of the Schedule.

## Appropriation

 The sums authorised to be paid and applied from and out of the Consolidated Fund of the State of Nagaland by this Act shall be appropriated for the services and purpose expressed in the Schedule in relation to the year ending on the thirty first day of March, 2023.

# SCHEDULE THE NAGALAND APPROPRIATION (NO. 1) ACT, 2023

(Rs. in Lakh)

		A		(Rs. in Lakh)	
Demand/Appropriation, Service & Purposes		Section	Voted by the Assembly	Charged on the Consolidated Fund	Total 5
CAPITAL	339.11		339.11		
3	Council of Ministers	REVENUE	488.94		488.94
4	Administration of Justice	REVENUE		302.47	302.47
		CAPITAL	2276.74		2276.74
5	Election	REVENUE	2242.62		2242.62
9	Taxes on Vehicle	REVENUE	18.09		18.09
10	Public Service Commission	REVENUE		181.92	181.92
14	Jails	REVENUE	970.15		970.15
		CAPITAL	150.00		150.00
15	Lokayukta	REVENUE		165.29	165.29
16	State Guest Houses	REVENUE	845.65		845.65
		CAPITAL	231.20		231.20
18	Pensions and Other Retirement Benefits	REVENUE	7105.98		7105.98
19	Rajya Sainik Board	REVENUE	2.42		2.42
20	Relief, Rehabilitation etc.	REVENUE	290.92		290.92
21	Relief of Distress caused by Natural Calamities	REVENUE	10089.99		10089.99
		CAPITAL	296.60		296.60
22	Civil Supplies	REVENUE	7290.55		7290.55
		CAPITAL	46.99		46.99
24	Small Savings	REVENUE	2.00		2.00
26	Civil Secretariat	CAPITAL	680.11		680.11
28	Civil Police	REVENUE	1981.28		1981.28
31	School Education	CAPITAL	9378.66		9378.66
32	Higher Education	REVENUE	3038.75		3038.75
		CAPITAL	1569.74		1569.74
33	Youth Resources and Sports	REVENUE	1054.74		1054.74
		CAPITAL	3999.14		3999.14
34	Art and Culture and Gazetteers	CAPITAL	341.23		341.23
35	Medical, Public Health and Family Welfare	CAPITAL	22557.94		22557.94
36	Urban Development	REVENUE	1914.15		1914.15
37	Municipal Administration	REVENUE	2904.74		2904.74
39	Tourism	REVENUE	558.82	·	558.82
		CAPITAL	379.02		379.02
42	Rural Development	CAPITAL	2000.00		2000.00
43	Social Security and Welfare	REVENUE	9857.93		9857.93

Demand/Appropriation, Service & Purposes		Section	Voted by the Assembly	Charged on the Consolidated Fund	Total
	- T	2		4	
44	Evaluation 54	REVENUE	127.70	ere eric est anno anno anti-	127.70
46	Statistics	REVENUE	120,32		120.32
48	Agriculture	CAPITAL	2000.00		2000.00
50	Animal Husbandry and Dairy Development	CAPITAL	15,71	W phase	15.71
51	Fisheries	REVENUE	833.80	assalaista kirjaliku keelien prosessi nakana kirjamin mit keenaan politico angan oo saganaan sa	833.80
West of the		CAPITAL	550.48	N	850.48
53	Industries	REVENUE	525.57		825.57
**		CAPITAL	3159.42	E CONTRACTOR OF THE SECOND	3159.42
54	Mineral Development	REVENUE	233.17		233.17
55	Power	REVENUE	12048.55	(1)) = 1 (1) = 1 = 10 = 10 = 10 = 10 = 10 = 10 = 1	12048.55
<b>40</b>		CAPITAL	6729.82	SERT OF THE SERVICE SE	6729.82
56	Road Transport	REVENUE	43.52		43.52
		CAPITAL	100.00		100.00
58	Roads and Bridges	CAPITAL	41955.72		41955.72
61	Special Development Programme	CAPITAL	1000.00		1000.00
80	Civil Administration Works	REVENUE	74.93		74.93
62		CAPITAL	1822.76		1822.76
63	Science, Technology, Ecology and Environment	REVENUE	6.59		6.59
64	Housing	CAPITAL	1582.26		1582.28
85	State Council of Educational Research and Training	REVENUE	571.78		671.78
- OO		CAPITAL	1015.60		1016.60
40	Police Engineering Project	REVENUE	129.29		129.29
66		CAPITAL	5222.67		5222.67
89	Fire and Emergency Services	REVENUE	177.77	goldent school of the control of the	177.77
		CAPITAL	685.36		685.36
70	Horticulture	CAPITAL	2000.00	PR STEERING OF W. SAN ARE THE SECOND OF THE SECOND OF	2000.00
73	State Institute of Rural Development	REVENUE	177,33		177.33
74	Mechanical Engineering	REVENUE	4.88		4.68
76	Women Welfare	REVENUE	55.58		55.58
78	Technical Education	REVENUE	2149.04	16 A. (2)	2149.04
	3	CAPITAL	1575.67		1576.67
79	Border Affairs	REVENUE	4.89		4,89
80	State Information Commission	REVENUE		16.44	16.44
81	Information Technology and Communication	REVENUE	401.59		401.59
82	New and Renewable Energy	CAPITAL	436.26		436,26
GRAND TOTAL :		4. 40. 20. 20.	184551.95	746.85	186298.80
	CAPITAL :		114098.21		114098.21
	REVENUE :	re.T	70453.74	746.85	71200.59

# THE NAGALAND APPROPRIATION (NO.1) ACT, 2023 (ACT NO. 1 of 2023)

This Act was passed by the Nagaland Legislative Assembly on 28.03.2023 and certified that this is a Money Act.

Kohima, the 28-03-2023 Sd/SHARINGAIN LONGKUMER
SPEAKER
Nagaland Legislative Assembly

I assent to this Act

Kohima, the 01-04-2023 Sd/-LA GANESAN GOVERNOR